



विदेश व्यापार महानिदेशालय
डीईएस-V अनुभाग

The Meeting No. NC/5/MEET/Dec/202122/14 (Part-II) dated 07.01.2022 actually held on 04.02.2022 for the licensing year 2021-22 to consider the cases under Para 4.07 of FTP 2015-20, Duty Exemption Schemes (Chapter-4) through video conferencing, under the Chairmanship of Dr. Amiya Chandra, Addl. DGFT. The following officers were present:-

S. No.	Name of the representatives and their designation	Department
1.	Sh. Kuldeep Singh, Asst. Director-I	O/o DC(MSME)
2.	Dr. Ram Asrey Lal, Consultant	DGFT
3.	Sh. Shaish Kumar, Consultant	DGFT
4.	Sh. Nand Lal, Consultant	DGFT
4.	Sh. Manoj Kumar Meena, Deputy Director	DGFT
5.	Sh. J. D. Giri, Nominee AEPC	AEPC

The agenda for the Meeting No. NC/5/MEET/Dec/202122/14 (Part-II) dated 07.01.2021 actually held on 04.02.2022 was taken up for discussion and the decision taken in respect of each case is enumerated below:

Meeting No: NC/5/MEET/Dec/202122/14 (Part-II)	Date: 07/01/2022	Case No: 215 NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	01/84/050/000629/AM19/DES-V	
RA File Number:	07/24/040/00258/AM19	
License Number:	0710114539	
Date of Authorization issued:	12.02.2019	
IEC:	NA	
Name:	M/s Batavia Exim Private Limited	
Status	Approved	

Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case was rejected in NC meeting no 11/84-ALC3/2019 date 03.10.2019 due to non submission of application copy. The firm had requested for fixation of norms and their representative had appeared before NC on 27.10.2021 and explained their case. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms with 5% of wastages as under:

S.N.	Export item	Qty.	S.N.	Import item	Qty. Recommended
1.	Curtains stitched with Blackout FR Fabric 3 Pass (50% Cotton & 50% Polyester)	17779.860 Sq. Mtr.	2.	Blackout FR Fabric 3 Pass (50% Cotton & 50% Polyester)	5051 Sq. Mtr.
			3.	Blackout FR Fabric 3 Pass (50% Cotton & 50% Polyester)	3067 Sq. Mtr.
2.	Sheer Curtains stitched - 100% Polyester with Lead Band	14250 Sq. Mtr.	1.	FR.V100,100% Polyester with Lead Band	7467 Sq. Mtr.

मनोज कुमार मीना / MANOJ KUMAR MEENA
उप निदेशक / Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग / Deptt. of Commerce

RA concerned may take necessary action subject to compliance of other usual conditions.

Meeting No: NC/5/MEET/Dec/202122/14 (Part-II)		Date: 07/01/2022	Case No: 216 NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	01/85/050/00151/AM18/DES-V		
RA File Number:	13/24/040/00052/AM18		
License Number:	1310048835		
Date of Authorization Issued:	12.01.2018		
IEC:	NA		
Name:	M/s Febro Leather Industries LLP		
Status :	Approved		

DECISION: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 19.09.2020 as their case was approved in NC meeting No.23/AM-19 Dated 14.02.2019. The committee also noted that applicant declared in their reply vide email that they have not fully utilized the adv. Authorization. The committee went through the details submitted in this case and decided to approve the input output norms with 5% wastage as under:

Export item	Qty.	Import item	Qty. Recommended
Parts of seat (Car seat cover) Made out of 100% polyester knitted fabric (Plain & Burnout)	7759 Nos.	100% POLYSTER KINTED FABRIC 58" WIDTH GSM 250+/-10%	42525 Sq. Mtr.
		BURN OUT FABRIC DESIGNS 58"WIDTH GSM 250+/-10%	22945 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Meeting No: NC/5/MEET/Dec/202122/14 (Part-II)		Date: 07/01/2022	Case No: 217 NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	01/84/050/00408/AM18/DES-V		
RA File Number:	04/24/040/00129/AM17		
License Number:	0410162408		
Date of Authorization Issued:	21.10.2016		
IEC:	NA		
Name:	M/s. Beeku Exports		
Status :	Approved		

DECISION : The Committee considered the case as per agenda and noted firm vide letter dated 18.05.2020 has requested for re-fixation/correction of norms as their case was approved in NC meeting no 02/AM-19 dated 26.04.2018 on repeat basis with Adv. Auth No 0410162059 Dt. 23.06.2016. The committee went through the details submitted in this case i.e. CAD, Image and measurement chart and decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	MENS FULL SLEEVE SHIRTS MADE OUT OF 100%COTTON YARN DYED WOVEN FABRIC WIDTH 58 INCHES GSM 133 + / -10%	1093 Nos.	100%COTTON YARN DYED WOVEN FABRIC WIDTH 58 INCHES GSM 133 + / -10%	3661.55 Sq. Mtr.
2.	MENS HALL SLEEVE SHIRTS	426	53% LINEN 47%	1030.92 Sq. Mtr

	MADE OUT OF 53% LINEN 47% COTTON DYED WOVEN FABRIC WIDTH 58 INCHES GSM152% + / -10%	Nos.	COTTON DYED WOVEN FABRIC WIDTH 58 INCHES GSM152% + / -10%	
3.	MENS HALF SLEEVE SHIRTS MADE OUT OF 53% LINEN 47% COTTON YARN DYED WOVEN FABRIC WIDTH 58 INCHES GSM 152% + / -10%	738 Nos.	53% LINEN 47% COTTON YARN DYED WOVEN FABRIC WIDTH 58 INCHES GSM 152% + / -10%	1785.96 Sq. Mtr
4.	MENS HALF SLEEVE SHIRTS MADE OUT OF 53% LINEN 47% COTTON BLEACHED WOVEN FABRIC WIDTH 58 INCHES GSM 152% + / -10%	21 Nos.	53% LINEN 47% COTTON BLEACHED WOVEN FABRIC WIDTH 58 INCHES GSM 152% + / -10%	50.82 Sq. Mtr
5.	MENS HALF SLEEVE SHIRTS MADE OUT OF 100% LINEN YARN DYED WOVEN FABRIC WIDTH 58 INCHES GSM-140 + / - 10%	1067 Nos.	100% LINEN YARN DYED WOVEN FABRIC WIDTH 58 INCHES GSM-140 + / - 10%	2582.14 Sq. Mtr

RA concerned may take necessary action subject to compliance of other usual conditions.

Meeting No: NC/5/MEET/Dec/202122/14 (Part-II)		Date: 07/01/2022	Case No: 218 NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	01/84/050/00448/AM17/DES-V		
RA File Number:	07/24/040/00146/AM16		
License Number:	0710108689		
Date of Authorization Issued:	04.09.2015		
IEC:	NA		
Name:	M/s. Himatsingka Seide Ltd.		
Status :	Deferred		
DECISION: The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 18.09.2021 and same has been referred to technical authority. Based on recommendation Tech. auth., Committee decided to ask the firm to furnish the following: <div><div>1. List of items exported under the current authorization along-with shipping bill no. and date.</div><div>2. The Copies of shipping bills which are related to the advance authorization only, so that exact qty of export may be computed.</div></div> The case stands deferred for re-listing.			

Meeting No: NC/5/MEET/Dec/202122/14 (Part-II)		Date: 07/01/2022	Case No: 219 NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	01/84/050/00179/AM18/DES-V		
RA File Number:	05/23/040/00228/AM18		
License Number:	0510403977		
Date of Authorization Issued:	08.09.2017		
IEC:	NA		
Name:	M/s. Jindal Polyfilms Ltd.		

Status :	Deferred
<p>DECISION: The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms vide letter dated 07.03.202019 as their case was approved in NC meeting No.09/84-ALC3/2018 Dated 02.08.2018 with 5% wastage for Poly propylene(Granules/Resin/Homopolymer) against the firm requested for 12% wastage. . The Committee noted that firm is asking 12% wastage by giving reference of SION J-370 which is 17%. The committee also noted that most of the firms while submitting the advance license application for the above category of product have been claiming 5% wastage for making export item "Nonwoven fabrics made of manmade fibre" from import item of "Poly propylene Granules". They are claiming average wastage of 5% even from Granules / Chips, a source material for relevant fibres. After detailed deliberation, the committee decided to visit the manufacturing unit to understand the wastage claimed to manufacture the export product.</p> <p>The case stands deferred for re-listing.</p>	

Meeting No:		Date:	Case No: 220
NC/5/MEET/Dec/202122/14 (Part-II)		07/01/2022	NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	01/84/050/00125/AM20/Des-V		
RA File Number:	05/24/040/00186/AM20		
License Number:	0510411060		
Date of Authorization Issued:	26.06.2019		
IEC:	0501029991		
Name:	M/s. SWASTIK POLYMERS		
Status :	Approved		
DECISION: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms vide letter dated 17.09.2020 as their case was rejected in norms committee meeting no-17/84-ALC3/2019 date 11.03.2020 due to non-submission of application copy. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:			
Export Item: Fabric Embossed Shoe Upper Attached with Insole, (Net Content of a) Polyester knitted Fabric with GSM 165 +_10%-594 Kg, b) Polyester knitted Fabric with GSM 125 +_10%-450 Kg c) Polyurethane Foam Sheet thickness 6 MM+_0.5 MM-140 kg)			
Qty.: 20,000 Pairs			
Import Item:			
S. No.	Item Description	Qty. Recommended	
1.	Polyester knitted Fabric with GSM 165 +_10%, spandex content more than 5%	623.7 Kg	
2.	Polyester knitted Fabric with GSM 125 +_10%, spandex content more than 5%	472.5 Kg	
3.	Polyurethane Foam Sheet thickness 6 MM+_0.5 MM	1323 Kg	
RA concerned may take necessary action subject to compliance of other usual conditions.			

Meeting No:	Date:	Case No: 221
NC/5/MEET/Dec/202122/14 (Part-II)	07/01/2022	NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	01/84/050/00140/AM20//Des-V	
RA File Number:	05/24/040/00209/AM20	

License Number:	0510411131
Date of Authorization Issued:	03.07.2019
IEC:	0501029991
Name:	M/s. SWASTIK POLYMERS
Status :	Approved

DECISION: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms vide letter dated 17.09.2020 as their case was rejected in norms committee meeting no-17/84-ALC3/2019 date 11.03.2020 due to non-submission of application copy. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

Export Item: Polyester Laminated Fabric with Polyurethane Fabric with Polyurethane Foam Laminated both side

(Net Import Content (a) **7566 Kg** Polyester Knitted Fabric GSM 125+-10, Spandex Content more than 5%, (b) **5820 kg** Polyester Knitted Fabric GSM 165+-10, Spandex Content more than 5% (c) **1105.8 Kg** Polyurethane Foam sheet thickness 4 MM+- 0.5 MM)

Qty. : 30,000 Metre (Width 58" equivalent to 44196 Sq. Metre)

Import Item:

S. No.	Item Description	Qty. Recommended
1.	Polyester Knitted Fabric GSM 165+-10, Spandex Content more than 5%, (7641.66 Kg
2.	Polyester Knitted Fabric GSM 125+-10, Spandex Content more than 5%	5878.2 Kg
3.	Polyurethane Foam sheet thickness 4 MM+- 0.5 MM)	1116.86 Kg

RA concerned may take necessary action subject to compliance of other usual conditions.

Meeting No: NC/5/MEET/Dec/202122/14 (Part-II)	Date: 07/01/2022	Case No: 222 NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	01/84/050/00116/AM20/Des-V	
RA File Number:	05/24/040/00167/AM20	
License Number:	0510410996	
Date of Authorization Issued:	19.06.2019	
IEC:	0501029991	
Name:	M/s. SWASTIK POLYMERS	
Status :	Approved	

DECISION: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms vide letter dated 17.09.2020 as their case was rejected in norms committee meeting no-17/84-ALC3/2019 date 11.03.2020 due to non-submission of application copy. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

Export Item: Polyester Laminated Fabric with Polyurethane Fabric with Polyurethane Foam Laminated both side

(Net Import Content (a) **1513.2 Kg** Polyester Knitted Fabric GSM 125+-10, Spandex Content more than 5%, (b) **1164 kg** Polyester Knitted Fabric GSM 165+-10, Spandex Content more than 5% (c) **2211.6 Kg** Polyurethane Foam sheet thickness 4 MM+- 0.5 MM)

Qty. : 6,000 Metre (Width 58" equivalent to 8839.2 Sq. Metre)

Import Item:

S. No.	Item Description	Qty. Recommended
1.	Polyester Knitted Fabric GSM 165+-10, Spandex Content more than 5%	1528.332 Kg
2.	Polyester Knitted Fabric GSM 125+-10, Spandex Content more than 5%	1175.64 Kg
3.	Polyurethane Foam sheet thickness 4 MM+- 0.5 MM)	2233.716 kg

RA concerned may take necessary action subject to compliance of other usual conditions.

Meeting No: NC/5/MEET/Dec/202122/14 (Part-II)	Date: 07/01/2022	Case No: 223 NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	01/84/050/00037/AM17/DES-V	
RA File Number:	32/21/040/00005/AM17	
License Number:	0210206564	
Date of Authorization Issued:	22.03.2016	
IEC:	0211006394	
Name:	M/s Dulce Celia Designs	
Status :	Approved	

Decision: The Committee considered the case as per agenda and noted that the firm has requested for fixation of norms vide letter dated 14.10.2020 as their case was rejected in NC meeting No.21/84-ALC3/2016 dated 09.01.2017 due to non-appearing before norms committee for personal hearing. The firm's representative had appeared before NC on 04.02.2022 and explained their case. After detailed deliberation, Committee decided to approve the input output norms as under:

Export item	Qty.	Import Item	Qty. Recommended
SCARVES Made of 100% Polyester Woven Fabric GSM 70+/-10% (Style No. INSTA ALISHA)	91591 Nos.	100% Polyester Woven Fabric, GSM 70+/- 10%	118610 Sq. Mtr. @ 1.295 Sq. Mtr./pc
Other Hand Decorated Manufactures Articles (Scarves with Embroidery) Made of 100% Polyester Woven Fabric of GSM 70%+/-10% (Style No. INSTA ALISHA)	103186 Nos.	100% Polyester Woven Fabric, GSM 70+/- 10%	133626 Sq. Mtr. @ 1.295 Sq. Mtr./pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Meeting No: NC/5/MEET/Dec/202122/14 (Part-II)	Date: 07/01/2022	Case No: 224 NC/5/MEET/Dec/202122/14 (Part-II)
HQ File Number:	010/84/050/00675/AM19/Des-V	
RA File Number:	52/24/040/00306/AM15	
License Number:	0710111065	
Date of Authorization Issued:	02.02.2017	
IEC:	0702006050	

Name:	M/s Louverline Blinds		
Status :	Approved		
<p>DECISION: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms vide letter dated 28.09.2021 as their case was rejected in norms committee meeting no-9/84-ALC3/2019 date 29.08.2019 due to non-submission of application copy. The firm's representative had appeared before NC on 04.02.2022 and explained their case. After detailed deliberation, Committee decided to approve the input output norms as under:</p>			
Export item	Qty.	Import Item	Qty. Recommended
Roller Blinds with Screens	16278.08 Sq. Mtr.	Fabric Screens	*Not Recommended *
		Clutches	4265 Nos.
		Winders	4265 Nos.
Roller Blinds Black out	10852.05 Sq. Mtr.	Fabric for Black out roller Blinds	11395 Sq. Mtr.
		Clutches	2843 Nos.
		Winders	2843 Nos.
<p>"Applicant has declared in their reply date 28.09.2021 that they have not imported fabric screens for Export product-1."</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			


 मनोज कुमार मीणा / MANOJ KUMAR MEENA
 उप निदेशक / Deputy Director
 विदेश व्यापार महानिदेशालय
 D.G.F.T.
 वाणिज्य विभाग / Deptt. of Commerce
 भारत सरकार / Govt. of India